

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2535
TO BE ANSWERED ON 13/03/2026

ROADMAP FOR TRANSITION FROM MGNREGS TO VB G-RAM G

2535 Shri Brij Lal:
Smt. Kiran Choudhry:
Shri Kesridevsinh Jhala:
Shri Shambhu Sharan Patel:
Shri Amar Pal Maurya:
Shri Sadanand Mhalu Shet Tanavade:
Dr. Parmar Jashvantsinh Salamsinh:

Will the Minister of Rural Development be pleased to state:

- (a) the roadmap prepared for transitioning from Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to VB-G RAM G scheme;
- (b) the timeline and phased implementation plan of VB-G RAM G scheme, State/UT-wise;
- (c) whether any feedback or pilot assessments have been conducted in select districts to identify challenges in transitioning from MGNREGS to VB-G RAM G;
- (d) if so, the details of the findings and corrective measures proposed;
- (e) whether the Ministry has put in place a mechanism to ensure that existing MGNREGS beneficiaries continue to receive guaranteed employment and timely wages during the transition; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (f): Section 37 of the Viksit Bharat—Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G) Act, 2025 deals with the transitional provisions which cover works, liabilities, assets, records, funds, obligations etc. arising under the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA).

The Ministry is in the process of framing detailed rules relating to the transitional provisions to facilitate a smooth and orderly transition from Mahatma Gandhi NREGA to the VB-G RAM G framework.

The transition provisions also include provisions to ensure that workers currently receiving wage employment under the Mahatma Gandhi NREGS continue to receive guaranteed wage employment under the VB-G RAM G Act too without disruption.
